

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

CP.NO.170/00088/2016

IN

OA.NO.170/00034/2016

DATED THIS THE 14TH DAY OF DECEMBER, 2017

HON'BLE DR. K.B. SURESH , MEMBER(J)

HON'BLE SHRI PK.PRADHAN , MEMBER(A)

M. Selvam,
S/o R. Mani,
Aged about 58 years,
No. Q-3, CPWD quarters,
Vijayanagar,
Bangalore-560 040.Petitioner

(By Paanchanjanya & Associates)

Vs.

1.Sri.Shankar Agarwal,
Secretary,
Ministry of Labour and Employment,
Government of India,
Shram Shakti Bhavan, Rafi Marg,
New Delhi # 110 001.

2.Sri.Anil Kumar Nayak,
Chief Labour Commissioner ,
Ministry of Labour and Employment,
Government of India,
Shram Shakti Bhavan, Rafi Marg,
New Delhi # 110 001.

3. P.L. Rajendran,
Regional Labour Commissioner Central,
Ordinance Parachute Factory,
Kanpur. ..Respondents.

(By Shri K. Gajendra Vasu, Senior Panel Counsel

ORDER (ORAL)

DR. K.B. SURESH MEMBER (J):

Heard. In view of the order passed in the OA.No.34/2016, CP is dismissed. Notices are discharged. No order as to costs.

(PK.PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the petitioner in CP/170/00088/2016

Annexure C-1: Certified copy of the order dated 6.1.2016 passed by CAT, Bangalore Bench.

Annexure C-2: Certified copy of the order dated 9.6.2016

Annexure C-3: Copy of the letter dated 2.6.2016

Annexure C-4: Copy of the letter dated 10.6.2016

Annexure C-5: Copy of the letter dated 21.6.2016

Annexure C-6: Copy of the email dated 21.6.2016

Annexure C-7&8: Copies of the letters

Annexure C-9: Copy of the order dated 24.6.2016

Annexure C-10: Copies of the representations

